

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3101 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mukesh Kr Jain Vs. Navin Upadhyay and Anr.	Gautam Singhal
2.	I.A. No. 3092 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Gagandeep Services Pvt. Ltd. Vs. Maya Gupta Interim Resolution Professional – Action Ispat and Power Pvt. Ltd.	Kanishk Khetan
3.	I.A. No. 3109 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Prawincharan Prafulcharan Dwary Vs. Union Bank of India	Shiv Anshu Kumar
4.	I.A. No. 3104 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	The Assistant Commissioner Central Goods and Services Tax Division Saharanpur Vs. Vivek Raheja	Samiksha Godiyal
5.	I.A. No. 3096 of 2023 in Comp. App. (AT) No. __ of 2023	Libra Detective and Security Services Vs. IL & FS & Ors.	Pallavi Parmar
6.	I.A. No. 3102 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Arun Kumar Vs. Indian Bank & Anr.	Gautam Singhal
7.	I.A. No. 3119 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	D S Kulkarni & Company Vs. Manoj Kumar Agarwal	Shwetal shepal
8.	I.A. No. 3118 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	D S Kulkarni & Associates Vs. Manoj Kumar Agarwal	Shwetal shepal
9.	I.A. No. 3120 of 2023 in Comp. App. (AT) No. __ of 2023	CA Rakesh Puri Vs. National Financial Reporting Authority	S S Sharma
10.	I.A. No. 3121 of 2023 in Comp. App. (AT) No. __ of 2023	Shashank Gupta & Ors. Vs. Pristine Infracon Pvt. Ltd. & Ors.	Rishi Sood

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By order
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Assistant Registrar